

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 26.09.2018 (Wednesday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgement

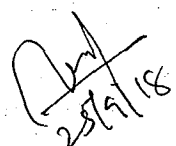
S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 112 of 2018	Suresh Narayan Singh Vs. Tayo Rolls Ltd.	Suhita Mukhopadhyay	Amrita Sarkar

For Orders

2.	I.A. No. 1510 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma Inder Raj Gill Avichal Prasad	Nishant Bhardwaj Robin Debey
3.	Comp. App. (AT) (Ins) No. 157 of 2018	Larsen and Toubro Vs. Kohinoor CTNL Infrastructure Company Pvt. Ltd. & Ors.	Mahesh Agarwal	SumantBatra(R1) , Ms. SurbhiKhattar(R)
4.	Comp. App. (AT) (Ins) No. 206 of 2018	SKS Power Generation Chattisgarh Ltd. Vs. V Nagarajan (R.P.), Cethar Ltd. & Ors. With	Atul Shankar Mathur	Arnav Dash-R1 Pooja Mehra-R2
5.	Comp. App. (AT) (Ins) No. 229 of 2018	Dynepro Pvt. Ltd. Vs. V. Nagarajan (R.P.) of Cethar Ltd. with	M.A. Venkata Subramanian	Arnav Dash
6.	Comp. App. (AT) (Ins) No. 262 of 2018	IU International Holdings PTE Ltd. Vs. V. Nagarajan	PragyanPradip Sharma	Arnav Dash

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 547 of 2018	Rely paints Pvt ltd Vs Bsl Scaffolding Ltd	M.K Gahlot	
8.	Comp. App. (AT) (Ins) No. 572 of 2018	Green Peace Construction Pvt Ltd Vs Ajantha Flat Owners Association	P.R. Earnarst	
9.	Comp. App. (AT) No. 330 of 2018	Pipeline Infrastructure Pvt. Ltd. Vs. Nil	R.S. Prabhu	
10.	Comp. App. (AT) No. 331 of 2018	Nelakuditi Hari Krishan Vs. Vijaya Gayathri Cold Storage Pvt. Ltd. & Ors.	Mithun Shashank	
11.	Comp. App. (AT) No. 332 of 2018	Sharda Motor Industries ltd Vs Rohit Relan & Ors	Smarika Singh	



12.	Comp. App. (AT) No. 333 of 2018	Coimbatore Gem & Jewelry Industry Pvt. Ltd. Vs. The Registrar of Companies, Tamil Nadu Coimbatore	A Raj Narayanan	
-----	---------------------------------------	---	-----------------	--

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 529 of 2018	Punjab National Bank Vs State Bank of India and Ors With	Premanand Gewas	Ankur Mittal-R1 Shatrajit Banerji- R2
14.	Comp. App. (AT) (Ins) No. 329 of 2018	State Bank of India Vs. Punjab National Bank & Ors.	Nidhi Mittal	Bishwajit Dubay- R2 N.V. Srinivasan- R1 Chitranshul A. Sinha-R3
15.	Comp. App. (AT) (Ins) No. 251 of 2018	Khanna Lubricants Vs. Gulf Petronergy Pvt. Ltd.	SumeshDhawan	Anmol Jain
16.	Comp. App. (AT) (Ins) No. 412 of 2018	N. Lingusamy Vs. Shriram City Union Finance Ltd & Anr.	M.A. Venkata Subramanian	Brajesh Kumar Mishra
17.	Comp. App. (AT) (Ins) No. 437 of 2018	Edelweiss Asset Reconstruction Company Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors. with	Honey Satpal	Neha Nagpal (R- 2), Shrinita (R-3), Shantanu Chaturvedi (R- SBI)
18.	Comp. App. (AT) (Ins) 438 of 2018	Deepak Singh Vs. Orissa Manganese and Minerals Ltd. with	Gaurav Singh	Arjun Asthana
19.	Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd.	Honey Satpal	
20.	Comp. App. (AT) (Ins) No. 451 of 2018	Medisetty Venkata Rattaiah Vs S Muthu Raju & Ors.	A S Satish kumar	Aravindh (R2)
21.	Comp. App. (AT) (Ins) No. 497 of 2018	IFCI Limited. Vs. Golf Technologies Pvt. Ltd. With	Sushil Kumar Gupta	
22.	Comp. App. (AT) (Ins) No. 498 of 2018	IFCI Limited. Vs. Cedar Infonet Pvt. Ltd.	Sushil Kumar Gupta	
23.	Comp. App. (AT) (Ins) No. 501 of 2018	Consolidated Engineering Company & Anr. Vs. Golden Jubilee Hotels Pvt. Ltd.	Atul Sharma	
24.	Comp. App. (AT) (Ins) No. 521 of 2018	Pushpa Shah & Anr. Vs. IL & FS Financial Services Ltd. & Anr.	Misha Rohtagi Mohta	VP Singh

Am
25/9/18

25.	Comp. App. (AT) No. 229 of 2018	Ashok Pulp & Papers Pvt. Ltd. & Ors. Vs. BrijBhushan Gupta With	Sanjay Agnihotri	
26.	Comp. App. (AT) No. 230 of 2018	Yogesh Gupta & Ors. Vs. BrijBhushan Gupta & Ors.	Sanjay Agnihotri	
27.	Competition Appeal(AT) No. 27 of 2018	Asmi Metal Products Pvt. Ltd. Vs. SKF India Ltd.	Aashit A. Kankariya	V.P. Singh

12: 00 Noon

For Hearing

28.	Comp. App. (AT) (Ins) No. 51 of 2018 Part Heard	Export Import Bank of India Vs. CHL Ltd.	Surekh Kant Baxy	Kamal Gupta
29.	Comp. App. (AT) (Ins) No. 29 of 2018	Suresh Padmanabhan&Anr. Vs. Tata Steel Ltd. &Ors.	R. Sudhinder, SooriyaGanguly, Amrita Sarkar	Suhita Mukhopadhaya
30.	Comp. App. (AT) (Ins) No. 330 of 2018	Modset & Parson International Pvt. Ltd. Vs. Prakash K. Pandya	Shiv Kumar	Prakash K.Pandya- R.P.
31.	TA (AT) (Competition) No. 05 of 2017 (Old Appeal No. 17 of 2017)	Prem Prakash Vs. Madhya Pradesh PWD &Ors.	Prem Prakash	Sanjiv Kumar Mohanty (R-2) VikramSobti (R- CCI)

2:00 PM.

For Hearing (Part Heard)

32.	Com. App. (AT) (Ins) No. 119 of 2018	Mr. Rajendra K. Bhuta (Resolution Professional) Vs. Maharashtra Housing & Area Development Authority (MHADA)	Ashish Verma	Chirag M. Shroff
33.	Comp. App. (AT) (Ins) No.289 of 2017	Srei Equipment Finance Ltd. Vs. Sree Metaliks Ltd.	DivakarMaheshwa ri	GauriRasgotra, RounakDhillon, AnanyaDhov
34.	Comp. App (AT) (Ins) No. 233 of 2017	Himalay Dassani Vs. South East U. P. Power Transmission Company Ltd. With	Niraj Kumar Shashank Agarwal	Abhishek Bansal
35.	Comp. App (AT) (Ins) No. 255 of 2017	Himalay Dassani Vs. Isolux Corsan India Engineering & Construction Pvt. Ltd.	Niraj Kumar, Shashank Agarwal	Monica Manchanda

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Hearing

1.	Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Sameer Kudsia	Deepak Khosla	Nagesh
2.	Comp. App (AT) No.220 of 2017	Montreaux Resorts Pvt. Ltd. & Ors. Vs. Ascot Hotel & Resorts Ltd. & Ors.	Deepak Khosla	Nagesh

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

Charan
25/9/18

Amf
25/9/18

By Order

A
Joint Registrar

25/9/18